313

LOK SABHA

Wednesday, May 24, 1967/Jyaistha 3, 1889 (Saka)

The Lok Sabha met at Eleven of the Clock.

[Mr. SPEAKER in the Chair]
MEMBERS SWORN

Shri V. Narasimha Rao (Parvathipuram).

ORAL ANSWERS TO QUESTIONS
Appointment of Governors

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*31. Shri B. S. Sharma:
Shri Onkar Lai Berwa;
Shri Swell:
Shri Kikar Singh:
Shri E. K. Birla:
Shri Kolai Birua:
Dr. Karni Singh:
Shri Yashpal Singh:
Shri Hukam Chand Kachwal:
Shri Onkar Singh:
Shri Ram Singh Ayarwal:
Shri Y. A. Prasad;
Shri N. K. Sanghi:
Shri N. K. Sanghi:
Shrimati Nirlep Kaur:

Will the Minister of Home Affairs be pleased to state:

- (a) whether non-congress Chief Ministers have suggested to Government that they be consulted before appointing Governors of their States; and
- (b) if so, the reaction of Govern-

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). No such suggestion has been received. How-349 (Ai) LSD—1. ever, the Chief Minister of the State concerned is consulted before the appointment of a Governor.

भी घॉकार लाल बेरबर: प्रभी राज-स्थान में गैर कांग्रेसी सरकार न बनने देने के लिये राज्यपाल ने यह निर्णय दिया है कि 93 कम होते हैं और 89 ज्यादा होते हैं। ऐसी स्थिति को देखते हुए क्या सरकार ने कोई ऐसी नीति निर्धारित की है कि जो राज्यपाल बनाये आयें बह पुराने मुख्य मंत्री या पार्टी के धाव्यक्ष ध्रमवा समिव न बनाये जायें बहिक मुख्य मंत्रियों से मुझाव ले कर बनाये जायें?

Shri Y. B. Chavan: I think, this question has been explained many times on the floor of the House, particularly about what the hon. Member has to say about what happened in Rajasthan. So far as the appointments of the Governors are concerned, naturally, people do have the understanding of social forces and the working of the human mind in those areas. Normally, the persons who command the respect of the people at large are selected for these posts. Nturally, sometimes their political standing and sometimmes their administrative experience is a relevant factor in these appointments.

भी श्रोंकारताल बेरवर : क्या मंत्री महोदय बतलावेंगे कि प्रव तक जितने लोग गवर्नर की कुर्तियों पर बैठे हैं उन में से ऐसे कितने राज्यपाल हैं जो कि कांग्रेस के सदस्य न रहे हों ?

भी बराजमाराव चन्हाम : बहुत हैं।

314

भी हा० ना० तिचारी: मैं जानना चाहता हूं कि इस सम्बन्ध में पहले से क्या परिपाटी चली बा पही है? क्या नुक्य मंत्रियों से सलाह मीक्यरा किया जाता चा, और क्या किसी गवर्नर को बहाल करने के लिये वह सलाह बाइंडिंग होती है?

भी बक्तवन्तराव चम्हाच : यह परिपाटी पहले से रही है। चीफ मिनिस्टर से सलाह नी जाती है। सलाह सलाह ही है, इसमें बाइंडिंग होने की कोई बात नहीं है।

भी सरम् पाण्डेय: मैं जानना चाहता हूं कि इस समय देश में जितने गवर्गेर हैं उनमें कितने गैर कांग्रेसी हैं। उन में से कितने कांग्रेसी हैं और कितने बैर-कांग्रेसी हैं, क्या मंत्री महोदय के पास कोई ऐसी जानकारी हैं?

श्री यसनम्तराव चव्हाच : मैं यह श्रानकारी देने के लिये तैयार हूं।

There are about 17 Governors and 4 Lt. Governors. Out of these, nearly 4 are senior ex-civil servants who have retired. They are, naturally, all non-Congressmen. One is a very eminent engineer who is a Governor in Orissa. In the case of Lt. Governors, there are 2 ex-civil servants and one is an retired Army General.

भी कंबर लास गुप्त : स्वेश्वन यह था कि कितने नान-कांबेस पार्टी के लोग गवर्नर हैं। उन्होंने यह नहीं बतलाया।

Mr. Speaker: He has already said that.

Shri Y. B. Chavan: Mr. Ujjal Singh, who was the Governor of Madras, is a non-Congress man. Mr. Pattom Thank Pillay, Governor of Andhra Pradesh, is a non-Congressman.

बी सदल विद्वारी वास्त्रेची : किर तो पद्माप साइव श्री नाल-कांद्रेसमैन हो बावेंचे । जी वसवन्तराव चन्त्रान : मृँ शवर्गर नहीं बनना चाहता ।

की बदस विद्वारी वाक्येयी: बाम चुनाव के बाद बनेक राज्यों में गैर-कांग्रेसी मंत्रिमंडल वने। केन्द्र में कांग्रेस सत्ताच्छ्र है और कई राज्यों में गैर-कांग्रेसी दलों के हाचों में बासन बाया है। क्या सरकार पुरानी परिपाटी में कोई संबोधन करने का विचार करती है जिस के कारण राज्यपाल की नियुक्ति के प्रकल पर केन्द्र बौर राज्यों में संबर्ध न हो? बची मंत्री महोदय ने कहा कि मुख्य मंत्रियों से सलाह ली जाती है। मैं जानना चाहता हूं कि धगर केन्द्र ने सलाह न मानी तो क्या रिचति होगी, धौर घब तक कितने ऐसे मामले हुए हैं जिन में मुख्य मंत्रियों की सलाह नहीं मानी गई?

Shri Y. B. Chavan: As far as I can say—because I have no precedents with me—after I took over, a number of Governors have been appointed and never has such a situation arisen so far.

Shri Hem Barsa: In view of the fact that the institution of Governors is a relic of the British colonial rule and is an anachronism in a democracy as others, may I know if it is a fact that our Government are thinking very seriously to abolish the institution of Governors as such because this institution does not fit into the pattern of democracy?

Shri Y. B. Chavan: I do not accept this comment of the hon. Member because the word 'Governor' may be a colonial word, but certainly it has been accepted by the Constitution of India. There is no proposal, there is no intention, on the part of the Government to change this.

Shri Hem Barua: He has not understood me, Sir.

Mr. Speaker: He has understood you.

Mr. Sheo Narain

318

भी किय गारायणः में सरकार से जातना चाइता इं कि इन 17 गवर्नरों में से चीर 4 केपटेनेस्ट गवर्नरों में से कोई हरियन भाई है या नहीं हैं। सगर नहीं है तो क्यों नहीं हैं ?

Shri Y. B. Chavan: There is no Harijan member, but I think that in the case of the high office of Governors, you cannot think in terms of reservation. Certainly there is nothing wrong in expecting a Harijan to become a Governor.

Shri Tenneti Viswanatham: Referring to the consultation, the Minister has said that there is previous consultation with Chief Ministers. In how many cases were Governors thrust upon the States in spite of the advice of the Chief Ministers? Were there such cases?

Mr. Speaker: He has already answered that during his period he has not done it, there is not even one case. He has said this in reply to another question.

बी बन्नवास सिंह : क्या सरकार बतना सकती है कि जहां पर कांग्रेसी मंत्रिमंडल कायम है बहां के लिये उसने कोई ऐसा विद्यान बनाया है कि वहां पर गैर-कांग्रेसी सकार बनावे जावें ?

Shri Y. B. Shavan: This is one of the suggestions that can always be considered.

Mr. Speaker: Next Question.

Shri Jyotirmoy Bass: On a point of information.

Mr. Speaker: Next Question. Mr. Petodia.

Indo-Pak, Tele-Communications Service

*21. Shri D. N. Patodia: Shri D. C. Sharma: Shri M. Rampure: Shri Ramachandra Veerappa: Shri Ebrahim Sulaiman Sett: Shri N. K. Sanghi: Shri Hukam Chand Kachwai: Shri Onkar Singh: Shri Y. A. Prasad: Shri R. Barua:

Will the Minister of Communications be pleased to state:

- (a) whether tele-communication links between India and Pakistan have since been established:
- (b) if so, the brief resume of their working at present; and
- (c) if not, the efforts made to establish the same at an early date?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri L K. Gujral): (a) to (c). The telecommunication India and Pakistan links between were restored partially in February. 1966. The circuits have, however, not been working satisfactorily mainly due to lack of coordination and attention from Pakistan authorities.

In response to Government India's proposal for discussions varius subjects, including telecomnormalise relations munications to between India and Pakistan as provided in the Tashkent Declaration. the Government of Pakistan have expressed the desire to have talks for nomalisation of tele-communication facilities. We have welcomed this trend and are pursuing through diplomatic channels the possibility of having the scope of the talks widened, so as to include other closely related matters. We have also offered to receive in Delhi a team of Pakistan officials for talks on questions that either side may